

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer  
For election to Bihar Vidhan Sabha (Name of the House)  
From...104...Hathua.....Constituency (Name of the Constituency)**

I Ram Sewak Singh..., son/daughter/wife of...LT. Rajbali Singh...  
Aged 55... years, resident of...At ASnamdola, P.O. Balesam, P.S. Uchakagao Dist. Gopalganj (Bihar) 841438... (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal(V) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>Ram Sewak Singh</u>	<u>ASKPS3752T</u>	<u>2015-16</u>	
2.	Spouse <u>Suganti Devi</u>	-	-	
3.	Dependent 1 <u>Pappu Kumar</u>	-	-	
4.	Dependent 2 <u>Raju Kumar</u>	-	-	
5.	Dependent 3 <u>Pooja Kumari</u> <u>4 Anjali Kumar</u> <u>5. NIKKI Kumari</u>	-	-	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>Uchakagao Case No-14/05, Phulwariya Case No. 95/10</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>No</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>No</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>No</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>No</u>

*(Signature)*  
16.02.2017

(c)	Punishment imposed :	N0
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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	35000.00	18000.00	6000.00	2000.00	2000.00
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts); Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank Mirganj 53410/10000180 Amount = 19585.00 Mirganj 11447466 60237.72 P.N.B. Mirganj 4745000/1000000 5923.69 P.N.B. Mirganj 4745000/1000000 155/17.07 S.B.I. Mirganj Head Office 1083964628 6202.59 S.B.I. Mirganj 0-0000000000 0000000000	X	P.N.B. Mirganj A/c No. 4745000/100001349 R2 = 9123.40 ALL-STATE Bank A/c No. 5036124682 R2 = 190557.00 Bank of India Mirganj A/c No. 5945161100000000 R2 = 2532.78	P.N.B. Mirganj A/c No. 4745000/100001349 R4 = 7500.00	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	X	X	X	X	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. 10 lakh R2 = 63450.00 L.I.C. 1 lakh R2 = 28352.00	X	L.I.C. 5 lakh R2 = 35722.00	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X	X	X	X	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio 3-10 R2 = 100000.00 BR0146.2845	X	X	X	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 100 gram Silver 100 g R2 = 360000.00	Gold 100 gram Silver 100 g R2 = 360000.00	X	X	X

Mitaa Singh  
16.02.17



(viii)	Any other assets such as value of Claims/interest	Rpfh = 80000000 Rerajur = 80000000	x	x	x	x
(ix)	Gross Total value	263246612	378000000	201213.18	9500000	2000000

**B. Details of Immovable assets:**

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3 + 4 + 5
(i)	<b>Agricultural Land</b>					
	Location(s)	Baldavay Narayan Par, Mirgaj	x	x	x	x
	Survey number(s)	Gopalganj				
	Area (Total measurement in acres)	4 Bigha 1 Katta 11 Dhare	x	x	x	x
	Whether inherited property (Yes or NO)	Yes for father	x	x	x	x
	Date of purchase in case of self acquired property	1996 to 2012	x	x	x	x
	Cost of Land (in case of purchase) at the time of purchase	862500000	x	x	x	x
	Any Investment on the land by way of development, construction etc.	NO	x	x	x	x
	Approximate Current market value	5239000000	x	x	x	x
(ii)	<b>Non-Agricultural Land</b>					
	Location(s)	x	x	x	x	x
	Survey number(s)					
	Area (Total measurement in sq. ft.)	x	x	x	x	x
	Whether inherited property (Yes or NO)	x	x	x	x	x
	Date of purchase in case of self acquired property	x	x	x	x	x
	Cost of Land (in case of purchase) at the time of purchase	x	x	x	x	x
	Any Investment on the land by way of development, construction etc.	x	x	x	x	x
	Approximate Current market value	x	x	x	x	x
(iii)	<b>Commercial Buildings</b> (including apartments)					
	-Location(s)	x	x	x	x	x
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	x	x	x	x	x

	Whether inherited property (Yes or NO)	X	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	X	X	X	X	X
	Any Investment on the property by way of development, construction etc.	X	X	X	X	X
	Approximate Current market value	X	X	X	X	X
(iv)	<b>Residential Buildings</b> (including apartments,) -Location(s) - Survey number(s)	Balesarafola Asonand rila Mingang	X	X	X	X
	Area (Total measurement in sq. ft.)	7'19" 1/3	X	X	X	X
	Built up Area (Total measurement in sq. ft.)	5'18" 1/3	X	X	X	X
	Whether inherited property (Yes or NO)	Yes	X	X	X	X
	Date of purchase in case of self acquired property	No	X	X	X	X
	Cost of property (in case of purchase) at the time of purchase	No	X	X	X	X
	Any Investment on the land by way of development, construction etc.	No	X	X	X	X
	Approximate Current market value	58000000.00	X	X	X	X
(v)	<b>Others</b> (such as interest in property)		X	X	X	X
(vi)	<b>Total of Current Market Value of (i) to (v) above</b>	1,11,990000.00	X	X	X	X

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank , institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	P.N.B. Mingang Rs 3000000.00 House building	-	-	-	-
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan	-	-	-	-	-

	Any other liability	-	-	-	-	-
	<b>Grand total of liabilities</b>	-	-	-	-	-
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to departments dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones/mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax Dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal /Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	<b>Grand total of all Govt. dues</b>	-	-	-	-	-

(7) Details of profession or occupation:

- a. Self.....*Shri. Party Bihar Vidhan Mandal Cum M.L.A Hathua*  
b. Spouse.....*Home wife*

(8) My educational qualification is as under: *Intermediate, Gopeshwar College Hathua*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Ramsewak Singh</i>
2.	Full postal address	<i>M. Anond tola P.O. Balesara P.S. Uchakagaw Dist. Gopalganj Bihar Pin 801038</i>
3.	Number and Name of the constituency and state	<i>104, Hathua Constituency state of Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Janta Dal(U)</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	



(c) Total number of Pending cases where the court (s) have taken cognizance						
5.	<b>PAN of</b>	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate <i>AJKPS 3752J</i>					
	(b) Spouse:					
	(c) Dependents					
6.	<b>Details of Assets and Liabilities in rupees</b>					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	<b>Moveable Asset (Total value)</b>	<i>26324600</i>	<i>37800000</i>	-	<i>9500000</i>	<i>2000000</i>
B.	<b>Immovable Asset</b>	<i>1,11,89,000000</i>	-	-	-	-
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-	-	-	-	-
(ii)	Approximate Current Market Price of Asset (Total Value)	-	-	-	-	-
7	<b>Liabilities</b>	-	-	-	-	-
	(i) Government dues (Total)	-	-	-	-	-
	(ii) Loans from Bank, Financial Institutions and others (Total)	-	-	-	-	-
8.	<b>Highest educational qualification:</b> <i>Intermediate</i> <i>Gopeshwar College Hathua.</i> (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at *Patna* this the *16th* day of *Feb* 2017.

DEPONENT

*Ambar Singh*  
*16.02.17*

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

*11/4/2017*  
*16.02.17*